

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).21478/2008

KERALA STATE HOUSING BOARD & ANR.

Petitioner(s)

VERSUS

K.NARAYANA PODUVAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)
WITH
SLP(C) NO. 21817/2008

Date: 26/11/2009 This Petition was called on for hearing today.

For Petitioner(s)

Ms Smitharani M.R., Adv.
Mr. M.T. George, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Registry to put up the file with complete office
report with respect to each of the respondents in all the
matters.

List again on 6.1.2010.

(M.K.GUPTA)
Registrar

hj